					here for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0					NA
2	Unsecured financial creditors belonging to any class of creditors	1389	5282902093	1389	3964603327	60.33				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	623328899	6	622864217	9.48				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	22	407853205	22	406350281	6.18				<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.08				NA
6	Operational creditors (Employees)	7	4489815	7	3709227	0.06				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	1300186553	4	1300186553	19.79				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	102744555	9	93915842	1.43				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	36	197979770	36	179567394	2.73	1559181218			NA
	Total	1473	7919484890	1473	6571196841	100.00	1559181218	0		